

eligible for additional excise duty relief and/or cash subsidy on merit;

(v) Mini cement projects will also be eligible for all other existing incentives and facilities available under the Income Tax Act and/or under other schemes offered by the State Governments.

**Staff of Central Forensic Laboratory, Hyderabad**

8578. SHRI P. RAJAGOPAL NAIDU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the staff at Central Forensic Laboratory, Hyderabad is on par with that of Delhi; and

(b) if not, the reasons for this difference?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No, Sir.

(b) Central Forensic Science Laboratory, New Delhi caters to a large and more sophisticated need in the Forensic Science field than CFSL Hyderabad. There are more disciplines in CFSL, New Delhi e.g., Documents Ballistics, Serology, Toxicology, Lie Detector; these disciplines do not exist in CFSL, Hyderabad. The difference in staffing pattern in the two Labs is mainly because of the diverse roles they place in the Forensic Science field.

**Setting up of Mini Cement Plant in Andhra Pradesh**

8579. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Cement Corporation of India identified locations to set up mini cement plants in Andhra Pradesh; and

(b) if so, the number of locations identified?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY

(SHRI JAGDAMBI PRASAD YADAV) (a) and (b). Mini Cement Plants are set up to exploit a number of relatively smaller lime stone deposits particularly in inaccessible areas. No location meeting the requirements has been identified by the Cement Corporation of India.

**Financial Assistance to Andhra Pradesh Small Scale Industries Development Corporation**

8580. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government gave any financial assistance to the Andhra Pradesh Small Scale Industries Development Corporation Ltd. during 1978-79; and

(b) if so, how much?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV) (a) Yes, Sir.

(b). Under the Central Scheme of Training of Engineer Entrepreneurs, the Andhra Pradesh Small Scale Industries Development Corporation Ltd., was granted a sum of Rs. 45,000/- during the year 1978-79 for conducting a training course for engineer entrepreneurs.

**Criticism in Annual Session of the Federation of Indian Chamber of Commerce about Nationalisation**

8581. SHRIMATI MOHSINA KIDWAI:

SHRI MADHAVRAO SCINDIA:

Will the Ministry of INDUSTRY be pleased to state:

(a) whether Government have taken note of the criticism made recently at the annual session of the Federation of Indian Chamber of Commerce and Industry in regard to *inter-alia* nationalisation of certain industries and also imports being made at the cost of the domestic capacities; and

(b) If so, the reactions of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Government have seen the address made by the President of FICCI at the 52nd Annual Session and the resolutions adopted by FICCI at that session, wherein references have been made to nationalisation of industries and import policy.

(b) Government's new industrial policy laid on the table of Parliament on 23rd December, 1977 clarifies *inter-alia* that there will be an expanding role for the public sector in several fields and that apart from socialising the means of production in strategic areas, public sector will provide a counter-vailing power to the growth of large houses. The policy also clarifies in para 28 that relaxation of quantitative import controls must be consistent with overall plant priorities. Such relaxations will be in areas where existing quantitative restrictions are hurting rather than helping the future development of high priority industries.

**T. V. Sets Produced by Electronics Corporation of India Ltd.**

8582. SHRIMATI MOHSINA KIDWAI: Will the Minister of ELECTRONICS be pleased to state:

(a) the total number of Janata model of TV sets produced by the Electronics Corporation of India Ltd., Hyderabad during the year 1978-79 as against the requirements during the same period; and

(b) the reasons for the low production of these types of sets and the steps being taken to step up the production?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (PROF. SHER SINGH (a)): The Electronics Corporation of India Limited produced 11,160 low priced ENCORE Model TV sets during 1978-79. No precise esti-

mate of its requirements during that period is available.

(b) Does not arise.

**Plea for Modification of Government Policies made at the Annual Session of the Federation of Indian Chambers of Commerce and Industry**

8583. SHRI K. MALLANNA: Will the Minister of INDUSTRY be pleased to state:

(a) whether a plea for the modification of Government policies relating to licensing, investment, finance, taxation of Indian Chambers of Commerce and Industry;

(b) whether any warning has been made to Government that its neglect would lead to shortages of several items in the coming years;

(c) whether it is a fact that the Government had not responded to FICCI's suggestions for stimulating industrial growth; and

(d) whether any suggestion has also been made to the Government by the annual session of the Federation of Indian Chambers of Commerce and Industry on the 1st April, 1979 and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV) (a) to (d): Government have seen the resolutions adopted by the Federation of Indian Chambers of Commerce and Industry at its 52nd Annual Session, 1979. These resolutions relate to efficient distribution and role of trade, need for a dynamic programme in foreign trade, constraints to economic growth, industrial development as an integrated approach to maximising employment and consumer service and financial resources for growth.

Government have already clarified its industrial policy in the Statement on Industrial Policy laid before Parliament on 23rd December, 1977. The new industrial policy is directed towards removing the distortions of the